

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1001
ANSWERED ON MONDAY THE 2ND DECEMBER, 2024
AGRAHAYANA 11, 1946 (SAKA)**

APPLICATIONS RECEIVED UNDER PMIS IN CHHATTISGARH

QUESTION

1001. Shri Chintamani Maharaj:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a): the names of the companies in Chhattisgarh which have invited applications from interns under the Prime Minister Internship Scheme (PMIS) along with the details thereof including Sarguja division;

(b): the number of applications received under the said scheme in Chhattisgarh along with the details thereof including the Sarguja division;

(c): whether the above companies proposes to provide accommodation and food to interns coming from far-off places; and

(d): if so, the details thereof?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a) & (b): The Prime Minister's Internship Scheme (PMIS) announced in the Budget 2024-25, aims to provide internship opportunities to one crore youth in top 500 companies in five years. As an initiation to this Scheme, Ministry of Corporate Affairs has launched a Pilot Project of the Scheme on 3rd October, 2024, targeted at providing 1.25 lakh internship opportunities in the Financial Year 2024-25.

In the Pilot Project of the Scheme, a total of 3,326 internship opportunities have been posted by 47 companies in the state of Chhattisgarh. List of these companies is attached at Annexure-I. Under the Scheme, a total of 12,789 applications have been received in Chattisgarh including Sarguja district. As on date, the selection process by the companies is ongoing.

(c) & (d): Under the Scheme, a one-time grant for incidentals of Rs.6,000/- is to be disbursed to the interns by the Government. In addition, monthly assistance is to be paid to the interns, with Rs.4,500/- per month to be provided by the Government and Rs.500 per month by the Company, from its CSR funds. Expenditure associated with the training of interns under the Scheme would be borne by the company from its CSR funds, as per the extant rules. As covered under Companies (CSR Policy) Rules, 2014, up to 5% of the CSR expenditure incurred under this Scheme may be booked as administrative costs by the company.

Annexure – I to the Lok Sabha Unstarred Question No. 1001

Sr. No.	Company Name	Number of Internship Opportunities
1.	ACC LIMITED	6
2.	ADANI ENTERPRISES LIMITED	13
3.	ADANI POWER LIMITED	39
4.	AMBUJA CEMENTS LIMITED	136
5.	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED	1
6.	BAJAJ FINANCE LIMITED	20
7.	BATA INDIA LTD	2
8.	BERGER PAINTS INDIA LIMITED	4
9.	BHARAT PETROLEUM CORPORATION LIMITED	7
10.	D B POWER LIMITED	10
11.	DCM SHRIRAM LIMITED	2
12.	ECGC LIMITED	1
13.	GODAWARI POWER AND ISPAT LIMITED	150
14.	HDFC BANK LIMITED	15
15.	HINDUSTAN PETROLEUM CORPORATION LIMITED	15
16.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD	1
17.	ICICI BANK LIMITED	15
18.	INDIAN OIL CORPORATION LIMITED	39
19.	INDUSIND BANK LTD.	22
20.	IRCON INTERNATIONAL LIMITED	3
21.	JCB INDIA LIMITED	1
22.	JINDAL STEEL & POWER LIMITED	620
23.	JUBILANT FOODWORKS LIMITED	91
24.	KOTAK MAHINDRA BANK LIMITED	20
25.	MARUTI SUZUKI INDIA LIMITED	409
26.	MUTHOOT FINANCE LIMITED	3
27.	NATIONAL STOCK EXCHANGE OF INDIA LTD.	30
28.	NMDC LIMITED	400
29.	NTPC LIMITED	381
30.	NTPC-SAIL POWER COMPANY LIMITED	100
31.	PNB HOUSING FINANCE LIMITED	1
32.	POWER GRID CORPORATION OF INDIA LIMITED	135
33.	REC LIMITED	100
34.	RELIANCE INDUSTRIES LIMITED	41
35.	RITES LIMITED	34
36.	SBI FUNDS MANAGEMENT LIMITED	1
37.	SHREE CEMENT LIMITED	5
38.	SHRIRAM FINANCE LIMITED	14
39.	SHRIRAM GENERAL INSURANCE COMPANY LIMITED	5
40.	SOUTH EASTERN COALFIELDS LIMITED	175
41.	STEEL AUTHORITY OF INDIA LIMITED	164
42.	TATA CAPITAL HOUSING FINANCE LIMITED	1
43.	TATA CONSUMER PRODUCTS LIMITED	12
44.	THE NEW INDIA ASSURANCE COMPANY LIMITED	5
45.	UNITED BREWERIES LIMITED	1
46.	VEDANTA LIMITED	75
47.	WHIRLPOOL OF INDIA LIMITED	1
	Grand Total	3326